

reports of Estimates Committee :

- (i) Forty-fifth Report on Ministry of Home Affairs—Voluntary Organisations and Minutes of the sittings of the Committee relating thereto.
- (ii) Forty-sixth Report on Action taken by Government on the recommendations contained in the 33rd Report of Committee on the Ministry of Urban Development—CPWD—Maintenance of Buildings.

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PUBLIC ACCOUNTS COMMITTEE

[English]

Eightieth and Ninetieth Reports

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (i) Eightieth Report on action taken by Government on the recommendations contained in their 231st Report (Seventh Lok Sabha) relating to Financial Review-cum-Commercial accounts of Canteen Stores Department.
- (ii) Ninetieth Report on India Government Mint, Bombay—Overview.

12.19 hrs.

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COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Twenty-third Report

SHRI K. D. SULTANPURI (Simla) : I beg to present the Twenty-third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Railways (Railway Board)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Western Railway.

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COMMITTEE ON SUBORDINATE LEGISLATION

[English]

Fourteenth Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

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12.20 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to provide special Central assistance to the Government of Karnataka to meet the drought situation

SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR (Mysore) : Karnataka State had been experiencing successive drought in the last four years. Every year, one part or the other of the State experiences unprecedented drought due to the weak or late arrival of south-west monsoons. The widespread failure of the paddy crop led to severe droughts in the coastal/main land, areas of Uttar Kanada, Shimoga, Belgaum and Dharwad districts of the State. As many as 6843 villages of 913 mandals, spread out over 94 taluks of 13 districts of the State are affected by present drought. The total human population of these villages comes to 70 61 lakhs and the cattle population 41.03 lakhs.

In the context of the above situation, it has become necessary to provide for scarcity relief to both people and cattle of affected villages. It is also necessary to make special provision for drinking water and fodder supplies in those areas. In the normal course measures could have been funded out of the margin money which is available to the State Government for such purposes. But the present drought is of very serious nature and the State Government is financially not sound to bear the funds required to combat the present drought situation.

In view of this, I urge upon the Government of India to provide special Central assistance to the State of Karnataka to meet the drought situation. Drought relief measures should be taken on war footing.

(ii) Need to lay new railway line from
Kalyan to Murbad in
Maharashtra

SHRI S. G. GHOLAP (Thane) : Mr. Speaker, Sir, there is a banon new industries in Bombay Metropolitan areas. The most part of the Thane district of Maharashtra comes under B.M.R.D. area. Only area which is permitted for industrial development is Murbad. The State Government has established industrial area in Murbad and now there is a proposal to expand that industrial area, but for want of railway facility there is no fast development. It is the need of the area to have a good road and new railway line linking Kalyan or near about to Murbad. It is also a fact that survey of Kalyan Nagar Railway has already been made previously and Kalyan-Murbad being a small part of the Kalyan Nagar Railway can be taken immediately.

I hereby request that the Government should start work on new railway line from Kalyan to at least Murbad so that the load of Bombay will be less and development of Murbad area will come up very fast.

[Translation]

(iii) Need to take immediate steps to
check large scale drop outs of
Scheduled Castes and Scheduled
Tribe students in Koraput,
Phulbani and Kalahandi
districts of Orissa

*SHRI LAKSHMAN MALLICK (Jagat-singhpur) : It is a matter of great concern that the dropout rate of Scheduled Caste and Scheduled Tribe students in Koraput, Phulabani and Kalahandi districts of Orissa is increasing. The reasons for dropping out are many. Firstly, the students are poor and they are not able to meet the expenditure required for their studies. The parents are poor and therefore, they are not able to

*The speech was originally delivered in Oriya.

provide them food, cloths and other expenses like books, etc. Many Scheduled Caste and Scheduled Tribe children who manage to get admission fail to continue their studies. The hostel facility available in the rural and urban areas is very inadequate. The number of seats available in the hostels is not adequate to accommodate these students. The hostels are lacking basic amenities like drinking water, lighting and toilets etc. The students cannot continue their studies under the present conditions. Therefore, I would like to suggest to the Government to take the following steps to check the drop out rate.

1. Hostels should be set up exclusively for the Scheduled Caste and Scheduled Tribe students in all the towns in Orissa.
2. The present rate of stipend being given to the Scheduled Caste and Scheduled Tribe students reading in schools and colleges should be increased to Rs. 175 and Rs. 250 respectively. The technical students should be given Rs. 300/- as stipend per month.
3. Reservation rules in respect of Scheduled Castes and Scheduled Tribes should be strictly observed.
4. Free food and uniforms should be given to all the Scheduled Caste and Scheduled Tribe students studying in the residential schools and also in general schools.
5. 40 per cent of total seats should be reserved for Scheduled Caste and Scheduled Tribe students in Government colleges.

(iv) Need to take measures to meet
serious situation arising out of
shortage of drinking water
in Gyanpur Tehsil of
Varanasi District in
Uttar Pradesh

SHRI UMAKANT MISHRA (Mirzapur) : Mr. Speaker, Sir, I want to draw the attention of this House towards an important matter under Rule 377.